

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India

(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BBN FOODS HI-TECH
PROCESSING PRIVATE LIMITED**

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BBN FOODS HI-TECH PROCESSING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/10/2001
3.	Authority under which corporate debtor is incorporated / registered	MINISTRY OF CORPORATE AFFAIRS RoC-Himachal Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15419HP2001PTC024726
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO 11 INDUSTRIAL AREA BILASPUR HIMACHAL PRADESH HP 177005 IN
6.	Date of closure of Insolvency Resolution Process	21/10/2020
7.	Liquidation commencement date of corporate debtor	15/12/2020
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Gurdev Bassi IBBI REG. NO: IBBI/IPA- 001/IP-P-01633/2019- 2020/12504
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1629 Progressive Housing Society, Sec-50- B, Chandigarh, 160047 Email: ipgurdevbassi@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: #301, 3rd floor, Plot no:- D-190, Phase 8b, Sector 74, Industrial Area, SAS Nagar Mohali, Punjab -160055 Email: ipgurdevbassi@gmail.com Mobile: 9357052828
11.	Last date for submission of claims	15.01.2021



Notice is hereby given that the National Company Law Tribunal ,
Chandigarh has ordered the commencement of liquidation of the **BBN
FOODS HI-TECH PROCESSING PRIVATE LIMITED** vide order
dated 15/12/2020

The stakeholders of **BBN FOODS HI-TECH PROCESSING PRIVATE LIMITED**
are hereby called upon to submit their claims with proof on or before 15.01.2021 to
the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic
means only. All other creditors may submit the claims with the proof in
person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Gurdev Bassi
Reg No. IBBI/IPA-001/IP-P-01633/2019-2020/12504
Liquidator

Date: 18/12/2020

Place: SAS Nagar Mohali